

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

23.

CP(IB)-216(MB)/2018

CORAM:

SHRI V.P. SINGH

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.06.2019**

NAME OF THE PARTIES:

Meridian Metala

v/s.

Gammon India ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Ld. Representative for the Operational Creditor/Petitioner as well as the Respondent are present.
2. Owing to paucity of time, matter is adjourned to **30.07.2019**.

Sd/-
V.P. SINGH
Member (Judicial)

25.06.2019
pvs